

Completion of Phuhia-darjuya Dam in Bihar

807. SHRI RAM VILAS PASWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a large area of districts Darbhanga and Saharsa in Bihar are flood prone areas;

(b) whether the construction work of eleven K.M. of Phuhia-Darjuya dam in this areas has been laying incomplete due to financial difficulties;

(c) whether the Union Government propose to give financial assistance; and

(d) if so, the details thereof and if not, the alternative arrangements proposed to be made for its early completion?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) to (d). Construction of embankment from Darjuya to Kotharam is in progress as a plan scheme. But, its extension upto Phuhia does not stand included in the approved scheme. It has been decided that allocation of plan funds for projects in the water sector will be earmarked from the beginning of the VIII Five Year Plan. There is a specific plan provision of Rs. 1.5 crores in 1992-93 and Rs. 7.5 crores in the VIII Five Year Plan for this scheme.

[*English*]

AI Plane for personal Use

808. SHRI SANAT KUMAR MANDAL:
SHRI LALIT ORAON:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news-items appearing in the Indian Express dated June 16, 1992 regarding Air India plane used by pilot personal use;

(b) if so, the facts thereof;

(c) the action taken against the earring pilot; and

(d) these steps proposed to be taken to prevent the recurrence of such incidents in future?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) to (d). An enquiry Committee has been set up to investigate the incident. A charge sheet has been issued to the Commander of the flight.

[*Translation*]

Electronic Exchanges for Gram Panchayats

809. SHRI PHOOL CHAND VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to link all the Gram Panchayats with the electronic telephone exchanges during 1992-93; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). No, Sir. New telephone exchanges are opened in Panchayat villages only when registered paid demand for telephone connections is 10 or above. This is also subject to availability of resources.